

**In the National Company Law Tribunal, Jaipur**

**463/252/ND/2018**

**TA No. 82/2018**

**UNDER SECTION 252 OF IBC**

**In the matter of:**

**M/s. Anand Theatres Ltd. & Ors. .... Applicant/Petitioners**

**Order delivered on 06.09.2018**

**Coram: Shri R. Varadharajan, Member (Judicial)**

For Petitioner (s) : Surender Vashishtha, Adv.

Umesh Kumar, Adv.

For Respondent(s) : Dr. Amol Shinde

**ORDER**

Learned AR for the appellant is present and appellant is directed to file the statement of computation along with annexures in relation to Income Tax Returns which is filed for the assessment years 2016-17 & 2017-18. Further the appellant is directed to file an affidavit in relation to the daily collection reports (DCR) and whether it is obtaining regularly license from the police authorities for exhibition of movies/ films. For this purpose, two weeks time is granted. Post the matter on 04.10.2018.



**(R. Varadharajan)  
Member (Judicial)**